

1	2
28. IMF Trust Fund	365.33
IMF (EFF)	3347.00
29. A.D.B.	24.03
A.D.B. (Non-Govt. Account)	102.92
30. I.S.O.	8.97
Total :	30823.45
Grand Total :	51349.39

**N.B.** The above figures do not include external commercial borrowings amounting Rs. 17482 crores since these borrowings cannot be allocated by countries/institutions.

[English]

**News Item "SAIL Crisis as top men Quit"**

738. SHRI SURYA NARAYAN SINGH:  
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "SAIL crisis as top men quit" appearing in the 'Business Standard' dated 15 February, 1990;

(b) if so, the reasons for management crisis in Steel Authority of India Ltd. (SAIL); and

(c) the steps Government propose to take in this regard?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** Yes, Sir.

(b) There is no such management crisis in Steel Authority of India Limited.

(c) Does not arise.

**Advance Licensing scheme for Export of Bulk Drugs**

739. SHRI BHAGEY GOBARDHAN:  
Will the Minister of COMMERCE be pleased to state:

(a) the minimum value insisted upon for grant of advance licences for export of bulk drugs in terms of notification 184 dated 28 November, 1989;

(b) the details of application for advance licences that have been cleared after the issue of above notification;

(c) whether exports made prior to issue of advance licence but after the date of application are denied issue of advance licences in terms of notification; and

(d) if so, the grounds therefor?

**THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):** (a) In general, the minimum value addition of 33% is prescribed in such cases.

(b) The information is being collected and shall be laid on the Table of the House.

(c) and (d). Public Notice No. 184 dated 28.11.89 is for the proper determination of real value addition after taking into account the imported inputs whether imported directly or otherwise outside the Advance Licensing regime. Advance Licences issued after 1.1.90 are regulated through this Public Notice. Applications not fulfilling the value addition criteria are rejected. As per the policy provisions, exports made prior to the issue of the licence are made by the applicant at his own risk.

[*Translation*]

**Sense of Insecurity among Officials of Srinagar Doordarshan Kendras**

740. PROF. YADUNATH PANDEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is an atmosphere of fear amongst the employees of Doordarshan Kendra as a result of murder of the Director of Srinagar Doordarshan Kendra and no employee or officer is prepared to work at Srinagar Doordarshan Kendra; and

(b) if so, the action being contemplated to boost the morale of these officials?

**THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):** (a) and (b). While the morale of the employees of Doordarshan Kendra, Srinagar is at a low ebb, the transmission is continuing as per schedule. Adequate security has also been provided to the staff staying within the campus. Moreover, senior Doordarshan officers are visiting Srinagar regularly to oversee the arrangements and to boost the morale of the staff of the Kendra.

[*English*]

**Price rise trend and stability of Economy**

741. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FINANCE be pleased to state:

(a) the increase in the wholesale price index with base 1981-82:100 and the consumer price index of industrial workers between April 1, 1989 to December 31, 1989 and how does this compare to the preceding three years;

(b) the reasons for the increase in the indices, with details of steps taken to curb the increasing tendency therein; and

(c) how do the Government propose to stabilise the economy of the country?

**THE MINISTER OF FINANCE (PROF. MADHU DANDEVATE):** (a) The requisite information is given below:

Year	Percentage change during April-December	
	WPI (1989-82=100)	CPI (1982=100)
1	2	3
1986-87	4.3	8.5*